

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-134(PB)/2018

IN THE MATTER OF:

A.A Autotech Pvt. Ltd.
& ASK Automotive Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 13.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Petitioner(s):- - Mr. P. Nagesh, Mr. Dhruv Gupta, Advs.
For the Respondent(s):- -
For RD(NR) -

ORDER

Heard. Order reserved.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

13.09.2018
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